

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2396
ANSWERED ON:15.12.2008
LABOUR DISPUTES
Rao Shri Sambasiva Rayapati

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the labour unrest in the country has increased during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor indicating the number of such disputes reported during the said period, State-wise and year-wise; and
- (c) the steps taken by the Government for speedy resolution of such disputes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): Data on Strikes and Lockouts, indicators of industrial unrest, both in Central and State sphere, State-wise for the period are given in Annex-I. The reasons for Industrial unrest are wages & allowances, bonus, personnel, retrenchment, leave & hours of work and indiscipline & violence. The number of strikes and lockouts during the period has decreased. The data regarding disputes handled in Central Sphere are maintained and are given in Annex-II. The data indicates that the disputes handled in Central sphere have increased during this period.

(c): For speedy & effective resolution of disputes in the Central Sphere, following steps have been taken:-

1. Two new regions i.e., Dehradun for Uttarakhand and Raipur for Chhattisgarh headed by Regional Labour Commissioner (Central) have been created.
2. 7 posts of Regional Labour Commissioner (Central) and 12 posts of Assistant Labour Commissioner (Central) have been upgraded.
3. Ten big regions are now being headed by Deputy Chief Labour Commissioner (Central) instead of Regional Labour Commissioner (Central).
4. Training is being imparted to Conciliation Officers in different institutes of repute.
5. Five new Central Government Industrial Tribunals cum Labour Courts have been set up during the Tenth Five Year Plan.
6. A Scheme of 'Holding of Lok Adalat' as an Alternative Grievance Redressal Mechanism has also been introduced in Tenth Five Year Plan, and is being continued.